

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 208**  
IB-112(ND)/2020

**IN THE MATTER OF:**

Chipson Aviation Private Limited

**.....APPLICANT/PETITIONER**

**Vs**

Punjlyod Aviation Limited

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 17.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Barun Kumar Sinha, Adv. Nidhi Vardhan.

For the Respondent

: Mr. Karan Luthra, Advcoate.

**ORDER**

List on **25.05.2023.**

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**